

আজকাল

কলকাতা ২২ পৌষ ১৪২৯ শনিবার ৭ জানুয়ারি ২০২৩ শহর সংস্করণ* ৬.০০ টাকা ১২ পাতা

পশ্চিমবঙ্গ

আজকাল



কলকাতা শনিবার ৭ জানুয়ারি ২০২৩

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF MONDAL CYBERNETICS PRIVATE LIMITED	
1 Name of corporate person	MONDAL CYBERNETICS PRIVATE LIMITED
2 Date of incorporation of corporate person	20th November, 2018
3 Authority under which corporate person is incorporated/registered	Registrar Of Companies, West Bengal
4 Corporate identity number / limited liability identity number of corporate person	U72900WB2018PTC228888
5 Address of the registered office and principal office (if any) of corporate person	Shop No. S, 3 Srong Plaza, 2nd Floor, ISKCON Mandir Road, Siliguri, Jalpaiguri, West Bengal- 734001
6 Liquidation commencement date of corporate person	02nd January, 2023
7 Name, address, email address, telephone number and the registration number of the liquidator	TARUN KUMAR RAY FLAT NO 1, FIRST FLOOR, BINAYAK, 28/2B, K M NASKAR ROAD, KOLKATA-700040 Mobile:8902759069, tarun.ray123@yahoo.com Regn. No: IBB/IPA-001/IP-P01411/2018-19/12228
8 Last date for submission of claims	01st February, 2023

Notice is hereby given that **Mondal Cybernetics Private Limited** has commenced voluntary liquidation on **02nd January, 2023**.
The stakeholders of **Mondal Cybernetics Private Limited** are hereby called upon to submit a proof of their claims, on or before **01st February, 2023**, to the Liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Tarun Kumar Ray
Liquidator

Date : 07.01.2023
Place : Kolkata

Mondal Cybernetics Private Limited
IBBI/IPA-001/IP-P01411/2018-19/12228



SATURDAY, JANUARY 7, 2023

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Tarun Kumar Ray Liquidator Date : 07.01.2023 Place : Kolkata Mondal Cybernetics Private Limited IBBI/IPA-001/IP-P01411/2018-19/12228	